

MR. DEPUTY SPEAKER : Yesterday also, some important subjects were about to be reached but they were denied of the opportunity, because earlier speakers, in spite of repeated request, have not taken the request seriously to their gracious hearts. We have just hardly got some 10 minutes at our disposal. Be gracious. Speak very less. Names are before me. I will call one by one. I do not deviate at all. Wherever I deviate it, I write and apologise under extraordinary circumstance.

DR. N. MURUGESAN (Karur) : It is with immense pleasure that I would like to inform this august House that Dr. Shivaji Ganeshan, a veteran national artiste and a former Member of Parliament was recently honoured by the French Government with the conferment of the prestigious 'Chavalier' Award. The international community has recognised his outstanding contribution to the field of Cinema. At a time when France is celebrating the Centenary of Cinema, it has chosen to honour Dr. Shivaji Ganeshan, who was honoured as early as in 1962 in Cairo by the then President of Egypt, Nasser, as the Lion of Asia. That was immediately after his performing the lead role in *Veerapandia Kattabomman*, and *Kappalotia Thamizhan*, the movies that depicted the great Tamil freedom fighters, who stood against the Britishers in India.

On 22nd April, 1995, 'Shivaji' who got the title after the great Maratha King, was conferred the title "Chavalier", in a grand function held in Madras. Hon. Chief Minister of Tamil Nadu, Dr. Pruvatchi Thalaivi, presided over the function and his Excellency the Ambassador of France conferred the prestigious honour from France, the world capital of art and culture.

From *Prasakthi* to *Pasumpon* Dr. Shivaji Ganeshan has acted in about 200 films and his character depiction in every movie used to be a distinct improvisation over the other. His is a household name in Tamil Nadu and a role model to many great Indian cine artistes.

MR. DEPUTY-SPEAKER : What is the problem? What is your suggestion? You just state it in four or five lines.

DR. N. MURUGESAN : I am pained to point out here that the Government of India has yet to give him due recognition. Our hon. Chief Minister of Tamil Nadu has made an appeal that the great veteran actor should be honoured with the Dada Saheb Phalke Award. I want this august House to congratulate the Dr. Shivaji Ganeshan, the eminent artiste par excellence paying rich tributes in a fitting manner.

(Interruptions)*

MR. DEPUTY-SPEAKER : It does not go on record. Now Shri Balraj Passi.

[Translation]

SHRI BALRAJ PASSI (Nainital) : Mr. Deputy Speaker, Sir, Tarai and 'Bhabhar' are facing acute problem of

* Not recorded.

drinking water and irrigation water. Jamrani Dam Project has been pending with the Central Government for years together and crores of rupees have been spent on it and several canals and over bridges have been constructed, the work on the Jamrani Dam project still remains incomplete. In order to tide over this crisis it is essential that the said project is completed. It is being said that the construction work has been suspended for environmental reasons. The Forest Department has objected to it. Though the tract of land equal to that which is covered under this project has already been provided in Hardoi. Even then the construction work has been suspended.

I submit that the work of Jamrani Dam Project should immediately be resumed so that people of Haldwani, Terai and Bhabhar are provided water for drinking and irrigation purposes.

MR. DEPUTY SPEAKER : Ramashray Prasad Singh ji, please be brief and to the point.

SHRI RAMASHRAY PRASAD SINGH (Jahanabad) : Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Government to the criminalisation of politics. In the recently-concluded Assembly elections in Bihar the services of criminals were openly utilised. This election has seen the use of arms and criminals. I have never been a witness to such a chaotic system before. In this context I have to mention here that in Ghoshi Legislative Assembly Constituency incidences of violence and booth-capturing took place at 246 Polling Stations, but the administration and constitutional machinery remained mute spectator to that. Shri Jai Prakash Yadav, the State-level leader of our party had been sent to this area as an observer but the Congress supported hooligans... (Interruptions) Shot him dead.

MR. DEPUTY SPEAKER : Please, conclude. Let him also speak.

SHRI RAMASHRAY PRASAD SINGH : I am concluding. Mr. Deputy Speaker, Sir, through you, I would like to say that though a case was filed against the killers of Shri Jai Prakash Yadav but those criminals are yet to be arrested. Through you, I demand from the Government to get the case investigated by the CBI so as to put a check on such crimes.

SHRI VISHWANATH SHASTRI (Gazipur) : Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the Government that the people of adivasi areas, of Madhya Pradesh especially, Bastar, are demanding that the rights provided in the Sixth Schedule should be provided to those adivasis also as it has been done in other states thereby protecting their rights... (Interruptions)

SHRI TEJ NARAYAN SINGH (Buxar) : Mr. Deputy Speaker, Sir, the Central Government have decided to construct embankment from Buxar to Koyatabar. There are only two months for the rains to come. I am distressed to say that the construction work of dam is yet to be completed. The dam at Saiya, Marchalya gave